

No. GOB(I) 53/2022

HIGH COURT OF KARNATAKA  
HIGH COURT BUILDING  
BENGALURU- 560 001

FROM

DATED: 23.05.2023

THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, BENGALURU – 1

TO,

The Member, KSBC & Chairman,  
All India Lawyers Union AILU,  
Online Law Workshop Committee,  
13/3 1<sup>st</sup> Floor, 3<sup>rd</sup> Cross, 4<sup>th</sup> Main,  
Gandhinagar,  
**BENGALURU-560009.**

SIR,

Sub: Permission to the Judicial Officers working in High Court, District Court, Trial Court and Faculty Members of the Karnataka Judicial Academy, to deliver online lectures during their convenient time – reg.

Ref: Your letter dated 12.04.2023.

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With reference to the above subject, I am directed to inform that permission is granted to the Judicial Officers working in High Court, District Court, Trial Court and Faculty Members of the Karnataka Judicial Academy, to deliver online lecture during their convenient time without affecting the regular office work or in any of the holidays, for the “Online Free Legal Workshops” offered by the All India Lawyers Union (AILU) (Regd), Karnataka to the aspirants of the Civil Judges, District Judges and APP examinations, as requested.

Yours faithfully,

Sd/-  
(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL

**Copy forwarded for information and necessary action to:-**

01. The Prl. City Civil and Sessions Judge, Bengaluru.
02. The Registrar, City Civil Court, Bengaluru.
03. The Prl. District and Sessions Judge, Bengaluru Rural District/ Bagalkot/ Ballari/ Belagavi/ Bidar/ Chamarajanagar/ Chikkaballapura/ Chikkamagaluru/ Chitradurga/ Davanagere/ Dharwad/ Gadag/ Hassan/ Haveri/ Kalaburagi/ Kodagu-Madikeri/ Kolar/ Koppal/ Mandya/ Mysuru/ D.K.Mangaluru/ Ramanagara/ Raichur/ Shivamogga/ Tumakuru/ U.K.Karwar/ Udupi/ Vijayapura/ Yadgir.
04. The Prl. Judge, Family Court, Bengaluru.
05. The Presiding Officer, Labour Court/Industrial Tribunal, Bengaluru.
06. The Chief Judge, Court of Small Causes, Bengaluru.
07. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
08. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
09. The Director, Karnataka Judicial Academy, Bengaluru.
10. The Registrar, Karnataka Lokayuktha/Karnataka Appellate Tribunal/Karnataka State Administrative Tribunal, Bengaluru.
11. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
12. The Director, Bangalore Mediation Centre, Bengaluru.
13. The Secretary, Karnataka State Human Rights Commission, Vidhana Soudha, Bengaluru.
14. The Presiding Officer, Debts Recovery Tribunal, No.-4, Jeevanmangal Building, Residency Road (LIC building), Bengaluru.
15. The Director, Arbitration Center-Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Presiding Officer, Karnataka Wakf Tribunal, Bengaluru.

(with a request to circulate amongst the Judicial Officers working in your unit)

17. The Registrar (Vigilance), High Court of Karnataka, Bengaluru
18. The Registrar (Judicial), High Court of Karnataka, Bengaluru.
19. The Registrar (Recruitment), High Court of Karnataka, Bengaluru.
20. The Registrar (Administration), High Court of Karnataka, Bengaluru.
21. The Registrar (Protocol and Hospitality), High Court of Karnataka, Bengaluru.
22. The Registrar (Computers), High Court of Karnataka, Bengaluru.
23. The Registrar (Infrastructure & Maintenance), High Court of Karnataka, Bengaluru.

24. The Registrar (Statistics and Review), High Court of Karnataka, Bengaluru.
25. The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
26. The Addl. Registrar General, High Court of Karnataka, Dharwad Bench, Dharwad/ Kalaburagi Bench, Kalaburagi.
27. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
28. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
29. The Principal, Training Institute for Judicial Employees, Bengaluru.
30. Office Copy.